

ANNEXURE-6

Shree Sai Smelters India Limited

**List of Creditors under clause (ca) of regulation 13(2) of IBBI (Insolvency Resolution Process for Corporate Persons) Regulations, 2016.
Category: List of Operational creditors (Employees); Date of Commencement of CIRP: 30-09-2022; List of Creditors as on 21-10-2022**

S.No	Name of authorised representative, if any	Name of employee	Details of claim received		Details of claim admitted				Amount of any mutual dues, that may be set-off	Amount of claim under verification	Amount of claim not admitted	Remarks, if any
			Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Whether related party?	% of voting share in CoC, if applicable				
0												

